traffic during the construction, are to be restored to their original shape and form;

- (c) whether the subsidiary road along with flyover at ground level to join with Lodi Road have been constructed;
- (d) the areas of the Khusro Park and the Nizamuddin graveyards finally covered under the roads as compared to the position which existed before the construction of the flyover; and
- (e) wheher Government propose to give any compensation to the Delhi Wakf Board for such land?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND (SHRI **TRANSPORT SITARAM** KESRI); (a) to (c) Yes, Sir. The flyover has been opened to traffic. Work at ground level only is in progress. Roads constructed through Khusro Park & Nizamuddin/DDA Park diversionary roads but are slip roads at the lower grade level for right hand and left hand traffic to Lodhi Road. Therefore, the question of restoring them to their original shape does not arise.

(d) to (e) As compared to the position existing before the construction of flyover, approximately 3166 sq. mts. area in Khusro Park & 5500 sq. mts. area in Nizamuddin/DDA Park is finally covered under the roads. The ownership of land rests with the Union of India, Ministry of Works & Housing/office of Land & Development officer. The dispute as to the ownership, however, is pending in High Court of Delhi and the question of compensation if any, can arise only if and when the ownership is established in favour of the Delhi Wakf Board.

Unbuilt plotg of tjhe Housing Cooperative Societies

1892. SHRI GHULAM RASOOL MATTO: Will the Minister of WORKS AND HOUSING be pleased

to refer to th_e reply to Unstarret Question 849 given in the Rajya Sabha on the 16th July, 1982 and state:

to Questions

- (a) the reason why only some cooperative societies were asked t₀ provide information about non-utilized plots and not all;
 - (b) the names of the societies asked;
 - (c) the date when they were asked;
- (d) the information supplied by them and available with the Delhi Development Authority as on 1st January, 1982;
- (e) the action taken by the DDA in respect of each such co-operative society since the receipt of information and the result thereof;
- (f) the name of the authority competent under law to decide whether an allotment of a plot not built over within the specified time should be cancelled; and
- (g) whether in the case of cancellation the co-operative societies are competent to allot the vacant plots to the eligible applicants on their waiting list or whether the DDA proposes to auction these vacant plots to higher bidders in an open bid?

THE MINISTER OF PARLIAMEN TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH); (a) to (c) The Delhi Development Authority On 28th March, 1980 had asked for information from all the 27 co-operative house building societies under their management then, for furnishing information about unbuilt plots. The list of societies in question is annexed. (See below).

(d) and (e) The information about the un-built plots had been received from some societies and action had been taken under the terms of leases. In a few cases the sub-leases of the plots were determined after duly

serving the sub-lesee₃ with shGW-•ause notices. In other cases, the period of construction was regularised on payment of composition charges as per the guidelines issued by the lit. Governor.

In most of the cases where the subleases were determined they were restored after recovering the necessary composition charges/ restoration charges as per the guidelines.

- (f) The Lit. Governor, Delhi is the Competent Authority.
- (g) In cases where the sub-lease is cancelled the plots can be offered to the members on the waiting list of the societies duly approved by the Registrar of Co-operative Societies.

Statement

List of the Cooperative House Buildings Societies from whom information about unbuilt plots was called for in March, 1980

51. No.	Name of the	Society
ı	Govt, Servants C.H.I	a.s.
2	Chiragh C.H.B.S.	63 S
3	Cosmopolitan	" a "
4	Lok Sewak	
5	OTHER DESIGNATION OF THE PARTY	Press Trust of India Delhi Union of Journalists. Times of India
15 001	-	4. Press Association
6	Displaced Jain	
7	Panchsila) T
8	Maharani Bagh	
9	Guru Nanak	
10	E.P.R.	
1.1	New Frinces	
12	Diplomatic Enclave	2
13	Sarvodiya Enclave	
14	Anand Niketan	
15	D.M.C. Staff	
16	Kashmir	
. 17	Anand Lok	ž
18	S adhna	
19	Gujranwala	
20	Delhi Hindu Bengal	i
21	Delhi Corp. Engine	ers
22	Navjcevan	The second of
23	Adrash Bhawan	